NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

2

C.P No. 1139/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES:

State Bank Of India

V/s

Monnet Ispat & Energy Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

2. L'al Aandhiarjuna-a Lounsel

2. Diepa Mani - Advocates
3. Diepika More. - Advocates
A. Anne Methew - Advocates

Dhananjay Kumar - Advocate

Spandan Biewal Advocate

Anush Mathias - Advocate

for Appricant

Cyair Amerikanal

Mangaldas

: 2 :

ORDER

CP No.1139/ I&BP/NCLT/MB/MAH/2017

For having the Petitioner Counsel sought time for placing clarification in respect to the claim amount and default amount mentioned in the application, at request of the Petitioner Counsel, list this matter for further hearing on 17.7.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)